

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 24.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1188/2024 in Company Petition IB/263/95/2021
NAME OF THE COMPANY	Shri Nilkanta Rao & Shivani Alloys Casting Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Shri Nilkanta Rao & Shivani Alloys Casting Ltd
UNDER SECTION	95 of IBC

**ORDER**

**IA(IBC)/1188/2024**

**Present:** Ld. Counsel Ms. Aishwarya for the Applicant.

Notice served on the Respondents returned as “addressee left without instructions”. Hence, the Applicant is directed to serve the notice through publication at the last known address. **Matter is adjourned to 29.08.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**